

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **11.02.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 87/2026 For Stay IA No. 250/2026 For Exemption IA No. 251/2026 For Delay in Refiling IA No. 252/2026	R. Venkatakrishnan - M/s. Star Trace Private Limited Vs Hindustan Copper Limited	Mr. Ashwin Shanbhag	
2.	Comp App (AT) (CH) (Ins) No. 660/2025 For Stay IA No. 1837/2025 For Amendment IA No. 248/2026	Noohu Sarfraz Suspended Director of Fossil Logistics Pvt Ltd Vs Radhakrishnan Dharmarajan	Mr. Anant Merathia	

Defective cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 18/2026 (With defects)	Prive Avion Alliances Private Limited Vs The Registrar Of Companies Karnataka & Anr	Mr. R. Inbaraju	
4.	Comp App (AT) (CH) (Ins) No. 86/2026 For Stay IA No. 240/2026 For Condone Delay IA No. 241/2026 For Exemption IA No. 242/2026 For Delay in Re-filing IA No. 243/2026 (With defects)	Mr Raja Sekhara Rao Narayanan Vs Mr. Medarametla Srinivasa Mano Ranjani Liquidator& Ors.	Mr. Gautham Singhal	

5.	Comp App (AT) (CH) (Ins) No. 619/2025 (With Defects)	Financial Creditors in Consortium of Leo Meridian Infrastructure Projects and Hotels Ltd Vs Devendra Prasad, Ex-Chairman of the Erst. Monitoring Committee of Leo Meridian Infrastructure Projects & Hotels Ltd	Mr. PBA Srinivasan	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) No. 58/2022 For Stay IA No. 654/2022 For Urgent Hearing IA No. 655/2022	SP Arunkumar & Anr. Vs Mira Alloy Steels Pvt Ltd & Anr.	Mr. R Vidhya Shankar	Mr. Roshan Atiq M R2
7.	Comp App (AT) (CH) (Ins) No. 207/2025 For Exemption IA No. 585/2025 For Stay IA No. 586/2025 To Vacate Stay IA No. 973/2025	Anuj Nautiyal Vs Embassy Services Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Mr. Ajesh Kumar Shankar R1
8.	IA No. 345/2023 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
9.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
10.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R1
11.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10
12.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No.597/2025 For Stay IA No.598 & 1448/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr. BVS Lakshmi & 2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1

13.	Comp App (AT) (CH) (Ins) No. 434/2025	National Asset Reconstruction Company Ltd Vs SEW LSY Highways Ltd WITH	Mr. VV Sivakumar	Ms. Kopal Sharraf
14.	Comp App (AT) (CH) (Ins) No. 472/2025 For Exemption IA No. 1341/2025 For Additional Docs IA No. 1592/2025	SEW LSY Highways Ltd Vs National Asset Reconstruction Company Limited	Ms. Kopal Sharraf	Mr. VV Sivakumar
15.	Comp App (AT) (CH) (Ins) No. 652/2025 For Exemption IA No. 1813/2023 For Stay IA No. 1814/2025	James Richard Samuel Suspended Director and Shareholder of A&N Seaways and Projects Pvt Ltd Vs Allianz Bulk Carriers DMCC & Anr	Mr. S Aravindan	
16.	IA No. 05/2026 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 03/2026 To dispense with IA No. 06/2026	RCC E-Construct P Ltd Vs DMI Finance P Ltd & Anr.	Mr. Praveen Ravichandran	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 1613/2025 (To Adv. Hg.) in Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1062/2025 For Direction IA No. 1061 & 1063/2025 For Urgent Hearing IA No. 1451/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr WITH	Mr. B Dhanaraj	Mr. PJ Rishikesh R2
18.	Comp App (AT) (CH) No. 101/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors	Mr. B Dhanaraj	Mr. PJ Rishikesh R2 R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021)	Bank Of Baroda Vs Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Pranava Charan
20.	Comp App (AT) (CH) (Ins) No. 269/2024	State Bank of India Vs B. Nikhil Parikh, Suspended Director of Parikh Fabics Pvt Ltd & Anr. WITH	Mr. R Imayavaramaban	

21.	Comp App (AT) (CH) (Ins) No. 302/2024	State Bank of India Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr.	Mr. R Imayavaramaban	
22.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept., Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt. Ltd	Mr. B Vijay	
23.	Comp App (AT) (CH) (Ins) No. 415/2024 For Stay IA No. 1133/2024	State Bank of India Stressed Asset Recovery Branch Vs Chandramouli Ramasubramaniam, Liquidator of Effimax Engineers Pvt Ltd	Mr. ML Ganesh	Mr. S Sathiyaranarayanan
24.	Comp App (AT) (CH) (Ins) No. 62/2025	Mutiara Energy Holdings Vs State Bank of India & 18 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran R15 Mr. P Giridharan R17 R18
25.	Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025	Precious Energy Holdings Vs State Bank of India & 18 Ors	Mr. Vishnu Mohan	Mr. Edward James- R1 Mr. P Giridharan- R17 R18
26.	Comp App (AT) (CH) No. 113/2025 For Exemption IA No. 1269/2025 For Stay IA No. 1270/2025	3A Capital Services Limited Vs NGEF Limited	Ms. Anusha Peri	Mr. Saji P John
27.	Comp App (AT) (CH) (Ins) No. 185/2025 For Additional Docs. IA No. 498/2025	V. Ganesan Erstwhile Liquidator of Kamachi Industries Ltd Vs Prudent ARC Limited & 5 Ors	Ms. S Indumathi Ravi	Mr. AG Sathyanarayana R6
28.	Comp App (AT) (CH) (Ins) No. 298/2025 For Stay IA No. 870/2025 For Additional Docs IA No. 871/2025 For Exemption IA No. 872/2025	Venkata Sujatha Penmetsa Rep by Vijay K Penmetsa Vs Bank Of Baroda & 2 Ors WITH	Mr. Pawan Jhabakh	Mr. VVSN Raju- R1 Mr. Vineeth Reddy Vakiti R3
29.	Comp App (AT) (CH) (Ins) No. 299/2025 For Exemption IA No. 875/2025 For Stay IA No. 876/2025 For Additional Docs IA No. 877/2025	Vijay K Penmetsa (Personal Guarantor) Vs Bank of Baroda (Financial Creditor) & 2 Ors WITH	Mr. Pawan Jhabakh	Mr. VVSN Raju- R1 Mr. Vineeth Reddy Vakiti R3
30.	Comp App (AT) (CH) (Ins) No. 300/2025 For Stay IA No. 878/2025 For Exemption IA No. 879/2025	Sriram Raju Nadimpalli Rep by Vijay K Penmetsa Vs Bank Of Baroda & 2 Ors WITH	Mr. Krishna Mohan Gollamudi	Mr. VVSN Raju R1

31.	TA (AT) No. 247/2021 (Comp App (AT) (Ins) No. 757/2020)	Vijay Kumar Penmetsa, Erstwhile Director of the Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH	Mr. Ch Venkat Raman	Mr. Y Suryanarayana R1
32.	Comp App (AT) (CH) (Ins) No. 30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Ch Venkat Raman R1
33.	Comp App (AT) (CH) (Ins) No. 329/2025 For Stay IA No. 1001/2025 (With Defects)	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors WITH	Ms. Manjushree Mitra	Mr. Vara Prasada Rao R7
34.	Comp App (AT) (CH) (Ins) No. 331/2025 For Stay IA No. 1005/2025 (With Defects)	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors WITH	Mr. Muddana Prashanth Kumar	Mr. Vara Prasada Rao R8
35.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Muddana Prashanth Kumar R2 Ms. Manjushree Mitra R4 Mr. Mohit Reddy R7 Mr. Rajendra Prasad R8
36.	Comp App (AT) (CH) (Ins) No. 330/2025 For Stay IA No. 1003/2025 (With Defects)	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors WITH	Ms. Manjushree Mitra Mr. Vara Prasada Rao	Ms. Manjushree Mitra
37.	Comp App (AT) (CH) (Ins) No. 332/2025 For Stay IA No. 1006/2025 (With Defects)	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors WITH	Mr. Muddana Prashanth Kumar	Mr. Vara Prasada Rao R7

38.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolalu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Mohit Reddy R7 Mr. Rajendra Prasad R8
39.	Comp App (AT) (CH) (Ins) No. 338/2025 For Stay IA No. 1024/2025	Jasmine Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. L Bhaskaran	Mr. Isaac Thomas R1
40.	Comp App (AT) (CH) (Ins) No. 340/2025 For Stay IA No. 1028/2025	Jossan Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. L Bhaskaran	Mr. Isaac Thomas R1
41.	Comp App (AT) (CH) (Ins) No. 341/2025 For Stay IA No. 1029/2025	Joby Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. L Bhaskaran	Mr. Isaac Thomas R1
42.	Comp App (AT) (CH) (Ins) No. 342/2025 For Stay IA No. 1030/2025	Bobby Abraham Vs Tata Capital Ltd & Anr	Mr. L Bhaskaran	Mr. Isaac Thomas R1
43.	Comp App (AT) (CH) (Ins) No. 345/2025	Govt of Tamil Nadu, Commercial Taxes and Registration Dept, Rep by State Tax Officer Nagercoil Rural Circle Vs S. Rajendran Liquidator of Shree Ganesh EPC Pvt Ltd	Mr. B Vijay	Ms. MS Elamathi
44.	Comp App (AT) (CH) (Ins) No. 356/2025 For Stay IA No. 1069/2025	The Recovery Officer/The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd WITH	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah
45.	Comp App (AT) (CH) (Ins) No. 358/2025 For Exemption IA No. 1072/2025 For Stay IA No. 1074/2025	The Recovery Officer/The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd & Anr.	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah R1 Mr. B Dhanaraj R2
46.	Comp App (AT) (CH) (Ins) No. 462/2025 For Stay IA No. 1317/2025	State Bank of India Vs IDBI Bank Ltd & 3 Ors	Mr. K Chandrasekaran	Mr. Varun Srinivasan R1 Mr. B Dhanaraj R2 Mr. TKM Sai Krishnan R3
47.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Gautam S Raman

48.	Comp App (AT) (CH) (Ins) No. 523/2025 For Stay IA No. 1475/2025 For Additional Docs IA No. 1476/2025	Thajudeen Alikannu Vs State Bank of India & Anr.	Mr. Jerin Asher Sojan	Mr. Vinod PV R2
49.	Comp App (AT) (CH) (Ins) No. 603/2025 For Stay IA No. 1688/2025	Indian Bank Vs AR Ramasubramania Raja, Liquidator of Sri Karunambikai Mills Pvt Ltd	Ms. Varsha N	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
50.	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	Corporation Transstroy OJSC Vs Dr. GV Narasimha Rao & Anr. WITH	Ms. R Moneshaa	Mr. Pradeep Joy- R1 Ms. Harshini Jhoothiraman- R2
51.	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Ms. R Moneshaa	Mr. Pradeep Joy- R1 Ms. Harshini Jhoothiraman- R2
52.	Comp App (AT) (CH) (Ins) No. 125/2023 For Urgent Listing IA No. 425/2023 For Stay IA No. 426/2023	Sutanu Sinha, Liquidator of IVRCL Ltd Vs Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
53.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr	Mr. Arun Karthik Mohan	Mr. Nithyavendhan K
54.	Comp App (AT) (CH) (Ins) No. 41/2024 For Stay IA No. 125/2024 For Urgent listing IA No. 126/2024	Prashant Deshpande, Erstwhile Director & 2 Ors Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors. WITH	Mr. D Ganesh Raj	Mr. T Deendhayalan R1
55.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Ltd., Rep by its Authorised Signatory, Ramnath Reddy Kristipati Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & Anr	Ms. Prabha Prasad	Mr. T Deenadhyalan R1 R2

56.	Comp App (AT) (CH) (Ins) No. 45/2024 For Stay IA No. 137/2024 For Urgent listing IA No. 138/2024	Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors	Mr. K Aroah	Mr. T Deenadhayalan R1
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that the **video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website:** www.nclat.nic.in